IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(THROUGH VIRTUAL MODE)

CCP(S) No.151/2020 In WP(C) No.724/2020 CM No.1952/2020 CM No.1951/2020 CM No.1933/2020 CM No.1934/2020 c/w WP(C) No.724/2020 CM No.1557/2020

Nadeem Bashir Pushoo

...Petitioner(s)

Through: Mr. R. A. Jan, Sr. Advocate with Mr. Taha Khalil,

Advocate.

Vs.

Shafiq Ahmad Raina

...Respondent(s)

Through: Mr. Shah Aamir, AAG, with Ms. Sharaf Wani, Assistant

Counsel.

CORAM: Hon'ble Mr. Justice Sanjay Dhar, Judge

(ORDER) 05.06.2020

The main writ petition be listed for consideration on 8th of June, 2020

(Sanjay Dhar) Judge

Srinagar 05.06.2020 "Bhat Altaf, PS"